

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/133/2015

O.A./350/330/2014

(CORRECTION OF ORDER)

ITEM NO:20

FOR APPLICANTS(S) Adv. :

SRIPATI MAJUMDAR

-V/S-

RAILWAY RECRUITMENT BOARD

None

FOR RESPONDENTS(S) Adv.:

None



Notes of The Registry	Order of The Tribunal
	<p>None for the applicant to represent the matter.</p> <p>The matter stands disposed of without any order.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>